LIST OF CREDITORS

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. N	Category of creditor		nary of claims received		nary of claims Idmitted	Amo unt of conti ngen t claim	Amo unt of claim s not admi tted	Amount of claims under verification	Details in Annex ure	Remark s, if any
		No. of claims	Amount	No. of claims	Amount					
1.	Secured financial creditors belonging to any class of creditors	-		-	-	-	-	-	Annex -1	-
2.	Unsecured financial creditors belonging to any class of creditors	3	69,89,402.00	-	-	-	69,8 9,40 2.00	-	Annex -2	-
3.	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	43,60,868.00	1	43,60,868.00	-	-		Annex -3	-
4.	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-		-		-	-		Annex -4	
5.	Operational creditors (Workmen)	-	<u>-</u>	-	-	-	-	-	Annex -5	-



9.	Other creditors, if any, (other than financial	-	-	- *	-	-	-	-	Annex -9	-
	Employees and Government Dues)									
J.	Creditors (other than Workmen and	4	11,34,83,303.00	1	9,38,36,071.		-	2,16,53,238.	-8	
7. 3.	Operational Creditors (Government Dues) Operational	4	11,54,89,309.00	1	0 29 26 071	-	-	2 16 52 220	Annex Annex	-
	Operational creditors (Employees)	-	-	F	-	-	-	-	Annex -6	-



Annexure - 7

Name of the corporate debtor: Kapasi Infracon LLP;

Date of commencement of CIRP: 04/09/2023; List of creditors as on 22/11/2023;

List of operational creditors (Government Dues)

SI. No.	Details of Details of claim Claimant received		Details of claim admitted						Amount of any mutual dues, that may be set off	Amount of claim under verifica- tion	Amoun t of Claim not admit- ted	Rema rks, if any		
	Depart ment	Govern	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by the guarantee	Wheth er related party?	% of voting share in CoC (if applica ble)					
						•	•	-			•	•	•	•
•	•		-	-	-		•	-		•	•		-	•

